

27.9.96.

From Mr. S. Das Gupta SM
To Mr. T. L. Verma SM

Learned Counsel for the
applicant seeks to withdraw
the O.A. He may file an
appropriate application for
the purpose. Lise for order
@ 06.XI.96

↓

TH
SM

Wb
AM

ok
CA has been filed
except on record
no any application to
with the O.A. has been filed.
5.11.96

06.11.96

From Mr. S. Das Gupta SM
To Mr. T. L. Verma, SM

Learned Counsel for the applicant
has filed an application stating
that as the grievance of the
applicant has been redressed,
he does not want to press the
matter. In view of the submission
made, the application is dismissed
as not pressed.

TH
SM

Wb
SM.

o